

**DIVISION BENCH**

**ITEM NO.113**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CP No.54/ALD/2023**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 9<sup>th</sup> May, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>SHRI RADHEY MOHAN BUILDERS PVT. LTD. &amp; ANR. V/S ROC, KANPUR</b>
<b>UNDER SECTION</b>	<b>252(3) OF COMPANIES ACT, 2013</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

- Sh. Shahid Kazmi, Adv. : *For the Petitioner*
- Sh. Shivendra Bahadur Singh, CGSC : *For the ROC*
- Sh. Gaurav Mahajan, Sr. S.C. : *For the I.T. Deptt.*

**ORDER**

Ld. Counsels representing the parties are present physically.

- 1.** The reports on behalf of the ROC as well as of Income Tax Department have already been filed with advance copy already supplied to the opposite side.
- 2.** Ld. Counsel representing the Petitioner seeks and is granted two weeks time to address arguments in the matter.
- 3.** Let the matter be adjourned for hearing on 13<sup>th</sup> June, 2024.

**-Sd-  
(Ashish Verma)  
Member (Technical)**

**-Sd-  
(Praveen Gupta)  
Member (Judicial)**

**9<sup>th</sup> May, 2024**

*Kavya Prakash Srivastava  
(Stenographer)*